

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 115
CA(CAA)-70(PB)/2020

IN THE MATTER OF:

Celestial Finhold Pvt. Ltd. and Celestial Knits & Fabs Pvt. Ltd.

.... Applicant/petitioners

Order under Section 230-232

Order delivered on 27.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

CS R.S Bhatia

ORDER

Submissions heard. **Order Reserved.**

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)